

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH  
AT HYDERABAD.

..

O.A.No.955/97.

Date: 30-7-1997.

**Between:**

P. Jayaseela Rao. .. Applicant.

and

1. Secretary, Department of Science and  
Technology, Technology Bhavan,  
New Mehroli Road, New Delhi 110 016.

2. Director General of Meteorology,  
India Meteorological Department,  
Mausam Bhavan, Lodi Road,  
New Delhi 110 003.

3. Deputy Director General of Meteorology,  
Regional Meteorological Centre,  
50-College Road, Nungambakkam,  
Madras - 600 006.

4. Deputy Director General of Meteorology,  
Agriment, India Meteorological Depart-  
ment, Shivajinagar, Pune 411 005.

.. Respondents.

Counsel for the applicant: Party-in-person.

Counsel for the respondents: Mr. W.Satyanarayana for Mr. Devaraj

**CORAM:**

Hon'ble Sri H.Rajendra Prasad, Member (A)

Hon'ble Sri B.S.Jai Parmeshwar, Member (J)

--

**JUDGMENT.**

(per Hon'ble Sri H. Rajendra Prasad, Member (A))

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Heard Mr. P.Jayaseela Rao, Party-in-person and  
Mr. W.Satyanarayana for Mr. Deva Raj on behalf of the  
respondents.

760

6/10/97

2. The applicant aspires to the post of Professional Assistant for which he claims he has the eligibility on the strength of similar promotions stated to have been given to some of his colleagues. The facts, as stated in the O.A., are far from clear. What is clear is that the applicant has submitted a representation on 2-6-1997 (Annexure I to the O.A.,) addressed to Respondent No.3. It is, however, seen that the representation has been addressed to an authority other than the one who is competent to examine and decide the question.

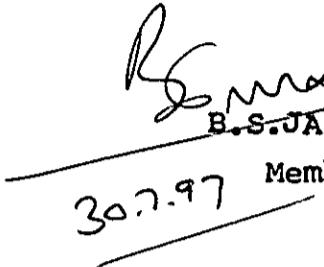
3. It is, therefore, felt that the applicant may now submit a proper representation to the 2nd respondent, through proper channels, within the next 15 days, if he chooses to do so. On receipt of such a representation from the applicant, the 2nd respondent shall have the matter examined on merits and in accordance with the rules of the service/Department and any decision taken in the matter be communicated to the applicant within sixty days of the date of receipt of the representation, if made and received, in the office of the 2nd respondent.

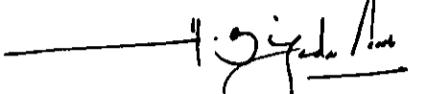
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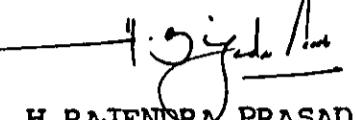
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4. Thus the O.A., is disposed of. No costs.

  
B.S.JAI PARAMESHWAR

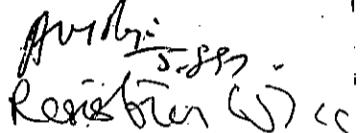
  
30.7.97 Member (J)

  
H.RAJENDRA PRASAD

  
Member (A)  
30 JUL 97

Date: 30--7--1997.

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Dictated in open Court.

  
Deputy Registrar (J)

sss.

To

1. The Secretary, Dept. of Science and Technology, Technology Bhavan, New Mehroli Road, New Delhi-16
2. The Director General of Meteorology, India Meteorological Dept., Mausam Bhavan, Lodi Road, New Delhi-3.
3. The Deputy Director General of Meteorology, Regional Meteorological Centre, 50-College Road, Nungambakkam, Madras-6.
4. The Deputy Director General of Meteorology, Agriment, India Meteorological Dept., Shivajinagar, Pune-5.
5. One copy to Mr. P. Jayaseela Rao, Party-in-person Sr. Observer, Meteorological Centre, Begumpet, Airport, Hyderabad-16.
6. One copy to Mr. N. R. Devraj, Sr. CGSC, CAT, Hyd.
7. One copy to HHRP.M.(A) CAT, Hyd.
8. One copy to D.R.(A) CAT, Hyd.
9. One spare copy.

pvm.

8/8/97

T COURT

IN

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE  
VICE-CHAIRMAN

and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)  
The Hon'ble Mr. B.S.JaiParameshwar: M(C)

Dated: 30-7-1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No.

955/97

T.A.No.

(w.p.)

Admitted and Interim directions  
Issued.

Allowed

Disposed of with directions.

Dismissed.

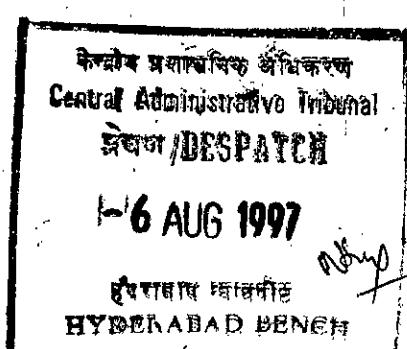
Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

AT HYDERABAD

MA 981/97 in OA 955/97 Date of Decision: 27.10.1997

BETWEEN:

P. JAYASEELA RAO

.. Applicant

AND

Union of India represented by

1. Secretary

Department of Science & Technology,  
Technology Bhavan,  
New Mehrali Road,  
New Delhi - 110 016

2. Director General of Meteorology

India Meteorological Department  
Mausam Bhavan,  
Lodi Road,  
New Delhi - 110 003.

3. Deputy Director General of Meteorology,

Regional Meteorological Centre,  
50-College Road, Nungambakkam,  
Madras-600 006.

4. Deputy Director General of Meteorology,

Agriment,  
India Meteorological Department,  
Shivajinagar,  
Pune - 411 005.

.. Respondents

Counsel for the Applicant .. Party-in-Person

Counsel for the Respondents: .. Mr. N.R. Devaraj

CORAM:

THE HON'BLE SRI H. RAJENDRA PRASAD: MEMBER (ADMN.)

ORDER

(Per Hon'ble Sri H. Rajendra Prasad: Member (Admn.)

Heard Mr. P. Jayaseela Rao, Party-in-Person and  
Sri N.R. Devaraj, Sr. Standing Counsel for the Respondents.

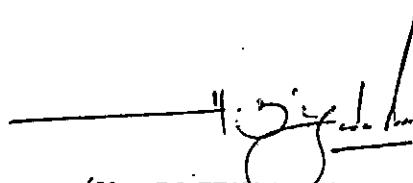
Pursuant to an earlier direction of this Tribunal  
on 30.7.1997 in OA 955/97 the applicant filed a repre-  
sentation to the Director General of Meteorology, India  
Meteorological Department, New Delhi (Respondent-2) staking

Q6/21/19

his claim for promotion to the post of the Professional Assistant. His grievance is that he has not received any decision or reply so far.

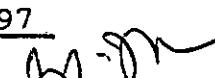
It is, therefore, now directed that the representation dated 7th August, 1997, submitted by Mr. P. Jaiseela Rao, Senior Observer, Meteorological Centre, be forwarded to Deputy Director General of Meteorology, Regional Meteorological Centre, Chennai, within 15 days, if not already done. The said Deputy Director General, Chennai, shall forward the representation together with his comments/ observations and recommendations, if any, to the Director General of Meteorology, India Meteorological Department, New Delhi within 15 days thereafter and finally the Director General, India Meteorological Department, New Delhi, shall convey a suitable decision to Mr. Jaiseela Rao within one month thereafter.

Thus the M.A. is disposed of.

  
(H. RAJENDRA PRASAD)  
MEMBER (ADMN.)

Date: 27th October, 1997

KSM

  
Deputy Registrar

M.A.981/97.

To

1. The Secretary, Dept.of Science & Technology,  
Union of India, Technology Bhavan,  
New Mehrali Road, New Delhi-16.
2. The Director General of Meteorology  
India Meteorological Dept. Mausam Bhavan,  
Lodi Road, New Delhi-3.
3. The Deputy Director General of Meteorology,  
Regional Meteorological Centre,  
50-College Road, Nungambakkam,  
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4. The Deputy Director General of Meteorology,  
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5. One copy to Mr.P.Jayaseela Rao, Party-in-person,  
Sr.observer, Beteorological Centre, Begumpet  
Airport, Hyderabad.
6. One copy to Mr.N.R.Devraj Sr.CGSC. CAT.Hyd.
7. One copy to HHRP.M.(A) CAT.Hyd.
8. One copy to D.R.(A) CAT.Hyd.
9. One spare copy.

pvm.

20  
18/11/97  
I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE.  
VICE-CHAIRMAN

And

THE HON'BLE MR. H. RAJENDRA PRASAD : M(A)

DATED:-

27/10/97

ORDER/JUDGEMENT

M.A./RA./C.A. No. 981/97

in

O.A. No. 955/97.

T.A. No.

(W.P.)

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No order as to costs.

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रेस्पैच/DESPATCH

17 NOV 1997

हैदराबाद न्यायपीठ  
HYDERABAD BENCH